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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

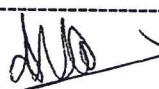
APPLICATION NUMBER : CP/12 & 13/CAA/2018

PETITION NUMBER : CA/150 & 151/CAA/2017

NAME OF THE TRANSFEROR : KWALITY FUN FOODS & RESTAURANT PVT LTD

NAME OF THE TRANSFEREE : KWALITY MILK FOODS LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
i.	K. ANANTHA PADMANABHA SWAMY	AR FOR OR	
ii.	Lakshmi Subramanian	Transferor / PCS	
		Transferee	

ORDER

PCS representing the applicant present. Representative of Official Liquidator present. Heard. Order is reserved.

—sd—
(S VIJAYARAGHAVAN)
Member (Technical)

—sd—
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc